

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1698
TO BE ANSWERED ON 21.12.2022

PMGSY -III PROPOSALS FOR ARUNACHAL PRADESH

1698 SHRI NABAM REBIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of status of PMGSY-III proposals for Arunachal Pradesh; and
- (b) the expected date of sanctioning of road proposals submitted under PMGSY-III for Arunachal Pradesh and details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Under Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III), the State of Arunachal Pradesh has been allocated 1,375 km road length. State has uploaded proposal for sanction of 829 km of road works under PMGSY-III on Online Monitoring Management and Accounting System (OMMAS), the programme MIS. There is a detailed process and procedure laid down in the programme guidelines for scrutiny and subsequent sanction of projects proposals under PMGSY-III. The proposal, in accordance with programme guidelines, has not yet been submitted by the State.
